

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018

AND

APPEAL No. 15 of 2019 & IA No. 1670 of 2018

Dated : 30th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018

M/s Brics Renewable Energy Private Limited

...Appellant(s)

Vs.

Bangalore Electricity Supply Company Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Shubhranshu Padhi

Mr. Ashish Yadav

Counsel for the Respondent(s)

:

Mr. Nithin Saravanan

Ms. Arunima Singh

Ms. Priyadarshini for R-1 & R-2

In the matter of:

APPEAL No. 15 of 2019 & IA No. 1670 of 2018

M/s Aavanti Renewable Energy Private Limited

...Appellant(s)

Vs.

Bangalore Electricity Supply Company Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Shubhranshu Padhi

Mr. Ashish Yadav

Counsel for the Respondent(s)

:

Mr. Nithin Saravanan

Ms. Arunima Singh

Ms. Priyadarshini for R-1 & R-2

ORDER

Objections of Respondents, if any, shall be filed by next date of hearing with advance copy to the other side.

List the matter on **22.08.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson